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*609. SHRI B. N. BHARGAVA: Will the Minister of Defence be pleased to state the new facilities that have been provided to ex-servicemen and ex-service pensioners in 1964?]

प्रतिरक्षा मंत्री (श्री वाई० बी० चव्हाण): १९६४ के दौरान सरकार द्वारा निम्न स्विधाएं स्वीकार की गई हैं :---

- (१) जहां पेंशन पाने वाले भृतपूर्व सैनिकों की 'पेन्शन की वर्तमान दर' पैन्शन में तदर्थ बद्धि सहित २५ रुपये मासिक से कम है, बह १ जनवरी, १६६४ या उसके पश्चात् सेवा निवृत्त होने वालों की हालत में २५ रुपये मासिक तक बढ़ा दी गई है।
- (२) भारतीय सैनिकों, नाविकों, वायु-सेना सैनिकों के बोर्ड निधि से. मुद्ध में ग्रंधे हो गए भृतपूर्व सैनिकों के देय १० स्पये मासिक की विशेष पेन्शन उन सभी ग्रंधे हो चुके भ्तपूर्व सैनिकों के लिये प्राप्य कर दी गई है जिनका ग्रन्धापन सेवा के कारण था।

उपरोक्त के ग्रतिरिक्त भृतपूर्व सैनिक सैविवर्ग के पुनर्वास के लिए विभिन्न प्रस्ताव सरकार के विचाराधीन हैं।

†[THE MINISTER OF DEFENCE (SHRY Y. B. CHAVAN): During 1964 the following concessions have been sanctioned by Government:-

> (i) Where the existing rate of pension of ex-service pensioners together with the adhoc increase in pension is less than Rs. 25 per month, it has been raised to Rs. 25 per month in the case of those retiring on or after 1st January, 1964.

(ii) The special pension of Rs. 10 per month admissible to exservicemen blinded in action from the Indian Soldiers'. Sailors' and Airmen's Board Fund has been made available to all blinded ex-servicewhose blindness is or was attributable to service.

to Questions

Besides the above, various proposals for the rehabilitation of ex_service personnel are under the consideration of Government.]

BAN ON EMPLOYEES FOR SENDING APPLI-CATIONS FOR GOVERNMENT JOB

*610. SHRI NIREN GHOSH:
SHRI M. BASAVAPUNNAIAH:

Minister of LABOUR AND Will the EMPLOYMENT be pleased to state:

- (a) whether it is a fact that there is a ban on employees of the Central Board for Workers' Education with regard to making applications for any other Government posts;
- (b) if so, what are the reasons therefor; and
- (c) whether Government are sidering removal of the ban?

THE MINISTER OF LABOUR EMPLOYMENT (SHRI D. SANJIVAY-YA): A ban was imposed in September, 1962 on the forwarding of applications of the following teaching and administrative staff of the Central Board for Workers' Education: -

- (i) Regional Directors promoted from the ranks of Research Officers and Education Officers;
- (ii) Research Officers; and
- (iii) Education Officers.

^{† []} English translation.

(b) Workers' Education is a new and specialised field, and qualified teachers in this line are not readily available. The teaching and administrative staff of the Board is recruited directly after countrywide advertisement, and is trained at the expense of the Board which is financed entirely by the Central Government, Some of these officers are also sent abroad for further training in workers' education. The Board cannot afford to strength of staff have its existing trained at the expense of the public exchequer depleted by allowing them to apply for posts elsewhere without jeopardising its interests and its commitments under the Third Five Year

(c) The position will be reviewed in September, 1965.

VISIT OF COMMANDER-IN-CHIEF OF THE PAKISTAN AIR FORCE

531. SHRI P. ABRAHAM: Will the Minister of Defence be pleased state:

- (a) whether the Commander-in-Chief, Pakistan Air-Force, was invited officially to visit India on 7th November, 1964; and
- (b) if so, what were the issues discussed?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) An informal invitation was extended by Chief of Air Staff to Air Marshal Asghar Khan, C.-in-C., Pakistan Air Force to visit India. He stayed in India for two days i.e. from the 7th to 9th November, 1964.

- (b) The following issues were discussed:---
 - (i) Flight clearance of I.A.F. staging through aircraft and P.A.F. aircraft Pakistan staging through India.
 - (ii) Problems of air violations.
 - (iii) Visits by respective Air Advisers to Air Force Training Establishments

RENTAL CHARGES OF TELEPHONES

532. THAKUR BHANU PRATAP SINGH: Will the Minister of Com-MUNICATIONS be pleased to state:

- (a) whether Government are contemplating to enhance the charges of telephone calls; and
- (b) if so, the extent to which rates are proposed to be increased?

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICA-TIONS (SHRI B. BHAGAVATI): and (b) A Committee has been up for a review of the existing telefor phone tariffs various telephone services. Review of charges of local telephone calls also comes within the terms of reference of the Committee.

नौवहन सम्बन्धी चार्ट

५३३. श्री भगवत नारायण भागव : क्या प्रतिरक्षा मन्त्री यह बताने की कृपा करेंगे कि क्या सरकार ने १६६४ में कोई नौवहन सम्बन्धी चार्ट बनवाये हैं स्रोर यदि हां. तो उन चार्टों में किन-किन स्थानों को दिखाया गया है ?

†[NAVIGATIONAL CHARTS

533. SHRI B. N. BHARGAVA: Will the Minister of Defence be pleased to state whether Government have got prepared any navigational charts in 1964 and if so, the names of places shown in the charts?]

प्रतिरक्षा मंत्री (श्री वाई० बी० चव्हाण): जी हां । नौसेना के जल सर्वेक्षण कार्यालय द्वारा १६६४ में ग्रब तक निम्न मक्शे बनाए गए हैं:---

> (क) वेलेकेरी लंगरगाह होनावर मैसूर तट

^{† []} English translation.